

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

**SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY –
TRAINING PROGRAMME** - Nomination of Batch-III and Batch-IV of Civil Judges (Junior Division) to undergo 10 Weeks of Basic Course (Institutional Training), which is scheduled to be held from 14.12.2025 to 22.02.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District - **Relief arrangements orders – Issued.**

READ: Letter Roc.No.486/APJA/2025, dated 02.12.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.1012/2025-B.SPL. DATED:03.12.2025

The High Court made the following order:-

The following Civil Judges (Junior Division) are nominated to undergo 10 Weeks of Basic Course (Institutional Training), which is scheduled to be held from 14.12.2025 to 22.02.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District. Therefore, the nominated Officers are directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District at 08.30 A.M. on 15.12.2025.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
	BATCH-III
1.	Ms. VSN LAKSHMI LAVANYA P, Principal Civil Judge (Junior Division), Palakole, West Godavari District.
2.	SRI M.BALAJI, Additional Civil Judge (Junior Division), Markapur, Prakasam District.
3.	SRI KILARI VEERA VENKATA SATYANARAYANA, Principal Civil Judge (Junior Division), Gurazala, Guntur District.
4.	MS. MELLAM RESHMA, I Additional Civil Judge (Junior Division) (Juvenile Court) Kadapa.
5.	MS. MANDALA LIKITHA, Civil Judge (Junior Division), Palamaner, Chittoor District.
6.	MS. ATMAKURI VENKATA SAI SRIVALLI, II Additional Civil Judge (Junior Division), Adoni, Kurnool District.
7.	MS. MORAMPUDI, MAHATHI, Civil Judge (Junior Division). Vinukonda, Guntur District.
8.	MS. RACHANA BANDI, II Additional Civil Judge (Junior Division) (Juvenile Court), Eluru, West Godavari District.

9.	SRI PODIPIREDDI VIVEK VARDHAN, I Additional Civil Judge (Junior Division), Tenali, Guntur District.
10.	SRI MAJJI VAMSI KRISHNA, Civil Judge (Junior Division), Anaparthi, East Godavari District.
11.	MS. ATLURI SINDHURA, Principal Civil Judge (Junior Division), Tiruvur, Krishna District.
12.	MS. MANEM ROSHINI, Civil Judge (Junior Division), Pathapatnam, Srikakulam District.
13.	MS. BOJJA SURYAKALA, Additional Civil Judge (Junior Division), Chodavaram, Visakhapatnam.
14.	MS. MYAKAM RAMYA, Civil Judge (Junior Division), Rayadurg, Ananthapuramu District.
15.	SRI MADHIRA ESWAR VENKATA PRASAD, II Additional Civil Judge (Junior Division), Kadapa.
16.	MS. PAKALAPATI PRIYADARSINI, I Additional Civil Judge (Junior Division), Sattenapalle, Guntur District.
17.	MS. RENUKA LATHA GEDDAM, Additional Civil Judge (Junior Division), Bapatla, Guntur District.
18.	MS. KATTI HEMA, Civil Judge (Junior Division), Alur, Kurnool District.
19.	SRI G.VIKRAM SINHA, Additional Civil Judge (Junior Division), Kavali, Nellore District.
20.	SRI KANDI SURENDRA REDDY, I Additional Civil Judge (Junior Division), Proddatur, Kadapa District.
	BATCH-IV
21.	MS. P.ALEKYA, Additional Civil Judge (Junior Division), Gurazala, Guntur District.
22.	MS. LALITHA LAKSHMI HARIKA KOTA, I Additional Civil Judge (Junior Division), Hindupur, Ananthapuramu District.
23.	MS. G.APARNA, I Additional Civil Judge (Junior Division), (Juvenile Court), Kurnool.
24.	SRI PRAKYA VENKATA HARISH, I Additional Civil Judge (Junior Division), Dharmavaram, Ananthapuramu District.
25.	MS. K.NIKHITHA, Civil Judge (Junior Division), Darsi, Prakasam District.
26.	MS. B.JASWANTHI YADAV, Civil Judge (Junior Division), Kothapeta, East Godavari District.
27.	MS. B.SWETHA, Civil Judge (Junior Division), Gooty, Ananthapuramu District.
28.	MS. M.ASHA PRIYA, Judicial Magistrate of First Class, Special Mobile Court, Kadapa.
29.	SRI P.PRASANTH, Additional Civil Judge (Junior Division), Macherla, Guntur District.

30.	SMT. V.VENKATA APARNA, Additonal Civil Judge (Junior Division), Pithapuram, East Godavari District.
31.	MS. S.SHIVA NAMRATHA, I Additonal Civil Judge (Junior Division), Kovur, Nellore district.
32.	SRI K.KRISHNAVAMSI, Principal Civil Judge (Junior Division), Punganur, Chittoor District.
33.	SRI M.ROHITH, Additonal Civil Judge (Junior Division), Narsipatnam, Visakhapatnam District.
34.	MS. P.VENNELA, Judicial Magistrate of First Class-cum-V Additional Civil Judge (Junior Division), Chittoor.
35.	SRI P.VARUN TEJA, Additonal Civil Judge (Junior Division), Kuppam, Chittoor District.
36.	MS. D.PAVANI, Special Judicial Magistrate of First Class, Excise Court, Ananthapuramu.
37.	SMT. S.LAKSHMI KARRI, Additional Civil Judge (Junior Division), Nandyal, Kurnool District.
38.	MS. P.HEMA, Civil Judge (Junior Division), Yemmiganur, Kurnool District.
39.	SMT. K.KRISHNAVENI, II Additional Civil Judge (Junior Division), Tanuku, West Godavari District.

All the unit heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programme from 14.12.2025 to 22.02.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

The nominated trainee Civil Judges (Junior Division) are entitled for actual journey time only to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and to join their duty.

All the Unit Heads are requested to instruct the officers who are holding full additional charge of the posts of the trainee Civil Judges (Junior Division) to attend pay and allowances bills of the officers, during training period.

On return from the training, the officers mentioned in column no.2 shall rejoin duty in their respective post and also the posts which they are holding full additional charge.

NOTE: The Training Proceeding is placed in the High Court's Website <https://aphc.gov.in/>. The downloaded copy from the website is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
6. **THE PRINCIPAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
7. **THE 1 ADDITIONAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.